

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 3rd APRIL, 2013

No. ⁸⁵...../A In supersession of this court's earlier Notification No. 153/A dated 01.05.2012, total 145 vacancies including contingent/future vacancies likely to occur till 31.12.2013, due to promotion, retirement etc, in the cadre of Civil Judge (Junior Division) of Jharkhand Judicial Service, are hereby notified in the following manner:-

Total Vacancy	Stake of Unreserved Category @ 50%	Stake of ST Category @ 26%	Stake of SC Category @ 10%	Stake of O. B.C. Category @ 14 %	
				EBC @ 8%	BC @ 6%
145	58	48	13	18	08

The aforesaid vacancy may vary.

It is made clear that the aforesaid vacancies as well as appointment over the aforesaid notified vacancies will be subject to the final decision of Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883/2009.

By Order of the Court

Sd/- A.V. Singh

Registrar General

Memo No. 3409-3411 /Apptt. Dated, Ranchi, the 3rd April, 2013

Copy forwarded to the I/c NIC Cell, Jharkhand High Court, Ranchi with request to upload the above notification in the official Website of Jharkhand High Court, Ranchi and the Principal Secretary, Department of Personnel & Administrative Reforms and Rajbhasha/ the Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi for information.


Registrar General